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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 77-A/2016 with TP No. 77/397-398/NCLT/AHM/2016 (New) CA No. 257/2014 with CP No. 39/397-398/CLB/MB/2014 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.01.2018

Name of the Company:

Tarjit Singh Batth & Ors.

V/s.

Bhuj Developers Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.

2.

ORDER

None present for Petitioners. None present for Respondent.

Written arguments not filed by Respondent.

As a last chance for filing written arguments for Respondent, list the matter on 15.02.2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 15th day of January, 2018.